

**GOVERNMENT OF INDIA**  
**MINISTRY OF COAL**  
**RAJYA SABHA**  
**QUESTION NO 06.12.2010**  
**ANSWERED ON**  
**PENDING AUDIT OBJECTION OF CIL .**

2797

Sardar Balwinder Singh Bhunder

Will the Minister of COAL be pleased to state :-

(a) the details of the pending Audit Objections/observations relating to Coal India Limited.(CIL) and its subsidiaries, separately, with Government`s reaction in each case;

(b) whether individual responsibilities have been fixed against senior officers where losses have been suffered by CIL and its subsidiary companies; and

(c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF COAL

(SHRI SRIPRAKASH JAISWAL)

(a) There are 16 pending audit paras relating to Coal India and its subsidiaries. The details of these paras are enclosed in Annexure. The views of Government are being firmed up in consultation with the companies.

(b)&(c): The issue of fixing responsibilities on individual officers would arise after the views of the government are firmed up.